

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 107
(IB)-415(PB)/2019

IN THE MATTER OF:

Unimax International Petitioners/Applicant

v.

M/s. Soho Infrastructure Ltd. Respondents

Under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 14.10.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s): Mr. Vijay Ahuja, RP
Mr. Shekhar Kumar, Adv. For IA-3445/2020
Mr. Nilanjan Chatterjee, Adv.
Mr. Geetesh Meena, Adv. For IA-3802/2020

For the respondent Ms. Srishti Budhwar, Adv. For late RP (Mr. Pankaj Jain)
Mr. Abhinda Maheshwari, Mr. Saurabh Jain,
Adv. For Bank of Maharashtra
Ms. Namrata Ranga, Adv. For PNB in
IA-1402/2020

ORDER

List on 29.10.2020.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)